

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 244 of 2013

Dated : 25th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

The Tata Power Co. Ltd.

..... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission**

..... Respondent(s)

Counsel for the Appellant(s):

**Mr. Amit Kapur
Ms. Vishal Anand
Mr. Gaurav Dudeja**

ORDER

Admit. Issue notice to the Respondents returnable on 26.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue Public Notice.***

Post the matter on **26.11.2013.**

**(Rakesh Nath)
Technical Member**

ts/ss

**(Justice M. Karpaga Vinayagam)
Chairperson**